

SUPREME COURT OF INDIA

Re: Reconsideration of the recommendation for elevation of Mr. Justice K.M. Joseph as Judge of the Supreme Court

We have carefully considered the observations made by the Law Minister in his letters dated 26th April, 2018 and 30th April, 2018 addressed to the Chief Justice of India referring back, for reconsideration, the recommendation made by us on 10th January, 2018 for appointment of Mr. Justice K.M. Joseph, Chief Justice of Uttarakhand High Court, as Judge of the Supreme Court.

The Collegium, on due consideration of all the aspects mentioned in the aforesaid two letters, resolves to reiterate the afore-mentioned recommendation, especially since nothing adverse regarding suitability of Mr. Justice K.M. Joseph has been pointed out in the aforesaid letters.

(Dipak Misra), CJI.

(Ranjan Gogoi), J.

(Madan B. Lokur), J.

(Kurian Joseph), J.

(A.K. Sikri), J.

July 16, 2018